

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2840**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

RECOVERY OF DUES OF CISF

2840. SHRI VENKATESH BABU T.G:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various privately-owned airports in the country owed huge amount of money to Central Industrial Security Force (CISF) for deployment of its forces;

(b) if so, the details thereof during the last three years, airport/year-wise;

(c) whether CISF has taken any steps for the early recovery of its dues from the airport operators;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) to (b) As on 28/02/2018, an amount of Rs.797.33 crore is outstanding against six (6) privately owned airports (Joint Venture) on account of CISF deployment. Details are given below:-

	Amount in Rupees			
Airport	Upto March,15	2015-16	2016-17	2017-18
Delhi	54,78,88,647	52,45,03,346	2,47,69,93,855	3,82,43,22,558
Mumbai	0	0	0	48,70,11,486
Hyderabad	0	0	0	0
Bangalore	0	0	5,97,912	16,88,785
Cochin	0	0	0	0
Nagpur	0	0	2,02,01,301	5,94,36,399
Chandigarh	0	0	77,67,735	2,29,29,900
Total	54,78,88,647	52,45,03,346	2,50,55,60,803	4,39,53,89,128
As on 28/02/2018 total outstanding dues is Rs.7,97,33,41,924/-				

(c) to (e) CISF continuously follow up for early recovery of the dues. Some of the efforts undertaken are:-

a) The matter is regularly taken up by Chief Airport Security Officer (CASO) with Airport Director on monthly basis for clearing the outstanding dues.

b) The Zonal DIsG vigorously pursue the matter of clearance of outstanding dues with the concerned airport operators in their Quarterly meetings.

c) Airport Sector HQrs has regularly taken up the matter with Chief Executive Officer, Delhi International Airport Limited (DIAL) and other Airport Operators for early clearance of outstanding dues of CISF.

d) Matter has also been taken up by Airport Sector HQrs and CISF HQrs with Secretary, Ministry of Civil Aviation for giving directions to Airport Operators for early clearance of outstanding dues of CISF.

e) For expeditious clearance of dues, DG/CISF has requested Secretary, Ministry of Civil Aviation to direct DIAL to clear huge outstanding bill of CISF. This has been followed up at the level of ADG with Chief Executive Officer, Delhi International Airport Limited. Similarly, Chief Executive Officer, Mumbai International Airport Limited has been asked to clear outstanding dues on account of deployment at Mumbai Airport, Maharashtra.